

LCQ

TELANGANA LEGISLATIVE COUNCIL

Question No. _____

Date of Despatch _____

Department _____

Date when answer is due _____

From:

Sri _____ M.L.C.

_____ Constituency.

To

The Secretary,
Telangana Legislative Council,
Hyderabad.

Sir,

Under Rule 41 of the Rules of Procedure and Conduct of Business in the Telangana Legislative Council, I give notice of the following question.

Place:

Yours faithfully,

Date:

Member,
Telangana Legislative Council.

Will the Minister for _____ be pleased
to state:

(a)